CORRECTION OF ANSWER TO S.R. NO. 250 DATED 8TH MARCH, 1973 RE. EMPLOYMENT OF PER-SONS DISPLACED FROM LANDS ACQUIRED FOR STEEL MILLS

MINISTER OF STEEL AND THE MINES (SHRI S. MOHAN KUMARA-MANGALAM): Sir, in reply to a supplementary question arising out of Starred Question No. 250 on March 8, 1973, I had mentioned that persons displaced from lands acquired for steel projects, do not have to go through the Employment Exchanges in order to seek employment in the steel projects. I regret to say that this not the correct position as all vacancies of un-skilled workers, skilled workers and clerks and other non-technical staff whose scales are comparatively low, are required to be filled through recruitment from Employment Exchanges functioning close to the project. Among persons recruited through the Employment Exchange, preference is given to persons displaced from the areas acquired for the project especially.

Sir. I am making this statement to confirm that the position as indicated in the statement laid on the Table of the House in reply to the Starred Question referred to above, is correct.

It is regretted that there has been some slight delay in conveying the above correction to the House as the discrepancy was not noticed in time.

12.28 hrs.

ELECTION TO COMMITTEE

CENTRAL ADVISORY COMMITTEE FOR N.C.C.

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): Sir, I beg to move:

"That in pursuance of sub-section (1) of Section 12 of the National Cadet Corps Act, 1948, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among

themselves to serve as members of the Central Advisory Committee for the National Cadet Corps for a term of one year commencing from the 23rd June, 1973, subject to the other provisions of the said Act and the Rules made thereunder."

MR. SPEAKER: The question is:
"That in pursuance of sub-section
(1) of Section 12 of the National
Cadet Corps Act, 1948, the members
of this House do proceed to elect,
in such manner as the Speaker may
direct, two members from among
themselves to serve as members of
the Central Advisory Committee for
the National Cadet Corps for a
term of one year commencing from
the 23rd June, 1973, subject to the
other provisions of the said Act and
the Rules made thereunder."

The motion was adopted.

12.29 hrs.

RE. REPORT OF THIRD PAY COM-MISSION

(Interruptions)

MR. SPEAKER: This matter was raised earlier also. The news came earlier, we discussed it. Every day some such news comes out. As I said, some such news comes, every day. I allowed it once. I hope they will look into it. They should look into it as to how these news come out. But, after all, the Press also has got its functions. I wish to tell you that when the Speaker is standing, whatever you speak will not be coming on record. Shri S. M. Banerjee.

श्री श्रटल बिहारी बाजपेयी (ग्वालियर) : रोज-रोज खबेरें श्रखबारों में श्रा रही हैं, इस-लिए इनका महत्व कम नहीं हो जाता है। वित्त मन्त्री सदन को विश्वास में क्यों नहीं लेते हैं? वह बताए कि ये किमशन की रिपोर्ट क्या तैयार हो गई है श्रीर हो गई है त के सामने क्यों नहीं रखी जाती हैं?

म्राध्यक्ष महोदयः प्रेस का भी कोई फंक्णन है या नहीं ? प्रेस किस लिए हैं। ग्रगर ऐसी खबरें न निकालें तो किस जिए बट हैं?

THE MINISTER OF STATE THE MINISTRY OF FINANCE (Shrl K. R. GANESH): The position is that the Pay Commission will submit their Report to the Finance Minister 31st March. We are not aware of any report which has been submitted. We ourselves do not know how it is coming in the Press. It is for the Pay Commission to decide.

RE. STRIKE IN J.K. MILLS. KAN-PUR

SHRI S. M. BANERJEE (Kanpur): Mr. Speaker, Sir there is a sixty-two day old strike going on in J. K. jute mill at Kanpur. Singhanias are one of the biggest employers in the country and they are owning this mill. I am told that they are not inclined to have any negotiated settlement despite the fact there was a letter by the Union Labour Minister written to the State Labour Minister. One of their demands is regarding piece-work rates and their second demand is about payment of same wages as jute workers in Calcutta are getting. Both the demands are linked up with the policy of the Central Government, I want the Labour Minister to make a statement immediately; otherwise we shall demand that this mill be taken over from J. K. If this matter is not settled within two or three there is going to be strike in all textile units in Kanpur. If the Labour Minister of U.P. is afraid of J. K. If the Chief Minister of U.P. is afraid J. K. because of the election funds, I would request the hon. Labour Minister and the hon. Prime Minister that they should come to the rescue of the 4,000 striking workers of this mill. Since the Labour Minister is here, let him make some statement. Speaker, Sir, I beg of you to ask the Labour Minister to make a statement.

SPEAKER: Mr. Banerjee, MR. there is no question of begging. If he is ready to make a statement, I have no objection. It will be sent to him.

(Interruptions)

MR. SPEAKER: Please sit down. What is this going on everyday? I am not going to allow it. I am not going to allow anybody. There is a limit to everything. You go on wasting the time of the House. from a member who is not permitted by the Chair is going on record.

12.38 hrs.

DEMANDS FOR GRANTS. 1973-74-contd.

MINISTRY OF HOME AFFAIRS-contd.

MR. SPEAKER: Further discussion and voting on the Demands for Grants under the central of the Ministry of Home Affairs.

Shri Vajpayce

श्री ग्रटल बिहारी वाजपेयी (ग्वालियर) : गृह मन्त्रालय की मांगी पर विचार करने से पहले मैं सीमा सुरक्ष दल के उन जवानों तथा ग्रफसरों के प्रति ग्रपनी विनम्भ श्रद्धां-जलि समर्पित रकना चाहता हूं जिन्होंने 1971 के भारत पाक युद्ध में स्पीर बंगला देश के मुक्ति के संग्राम में ग्रपने प्राणों की ब्राहुति दी। इस संबट काल में सीमा सुरक्षा दल ने प्रशंसनीय कार्य करके दिखाया है। हमारा कर्तव्य है कि हम उनकी पीट ठोंकें ग्रौर जवानों के बच्चों की पढाई लिखाई ग्रीर उनके ग्रावास की व्यवस्था की ग्रोर समुचित ध्यान दें। मुझे खालियर के निकट टेकनपूर में उनके प्रशिक्षण केन्द्र में जाने का मौका मिला था। उनकी प्रशिक्षा का प्रबन्ध बहुत उतम है, लेकिन उनके बच्चों के पठन पाठन ग्रीर ग्रावास के प्रबन्ध में कमी है जिसकी ग्रोर गृह मन्त्रालय का ध्यान जाना चाहिए।